

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 238 OF 2025**

IN THE MATTER OF:

Narender Pandey

....PETITIONER

VERSUS

State of Haryana & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 20.05.2025)

Narender Pandey

....PETITIONER

VERSUS

1. District Magistrate, Faridabad

Office of Deputy Commissioner,
Room No. 111, 1st Floor,
Mini Secretariat, Sector-12, Faridabad-121004
E-mail: dcfbd@hry.nic.in

Respondent No.1

2. Member Secretary, Haryana State Pollution Control Board

C-11, Sector-6, Panchkula, Haryana - 134109, Haryana
Email: hqhspcb@hspcb.org.in

Respondent No.2

3. R.O, MOEF & CC, Chandigarh

Regional Office (NZ), Bays No. 24-25
Sector 31 A, Dakshin Marg, Chandigarh - 160030
Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh-160030
Email: ronz.chd-mef@nic.in

Respondent No.3

4. Commissioner, Municipal Corporation, Faridabad

BK Chowk, Narela Rajeev Nagar, Nehru Ground
New Industrial Township, Faridabad, Haryana 121001
Email: dulbhry@hry.nic.in/ faridabadsmartcitylimited@gmail.com
cme.mcfbd@gmail.com/ comm.fbd-hry@gov.in

Respondent No.4